

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 616
TO BE ANSWERED ON 16.09.2020**

ROBS/RUBS in Gujarat

†616. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of application received from Gujarat Government/MPs /Former MPs for construction of Rail Over Bridges (ROBs) and Rail under Bridges (RUBs) on railway crossings in Gujarat during the last two years and the action taken on the said applications so far alongwith the place-wise details thereof; and

(b) whether the Government proposes to construct ROB on Kundi crossing in Valsad and if not, the details thereof?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a): 48 letters/representations have been received from Gujarat Government/Hon'ble Members of Parliament (MPs)/former MPs during the last two years for construction of Rail Over Bridges (ROBs)/Rail Under Bridges (RUBs) in the State of Gujarat.

Necessary action has been taken by Railways on all these references. During 2018-19 & 2019-20, total 146 ROBs/RUBs have been sanctioned in the State of Gujarat.

Sanctioning of ROB/RUB is a continuous process and as on date, 133 level crossings (LCs) having Train Vehicle Unit (TVU) more than one lakh, qualify for construction of ROB, out of which 20 ROB

proposals have been received during 2020-21 and works for other LCs will be sanctioned in future as per proposal from State Government.

(b): Yes, Sir. Work for construction of four lane ROB on Kundi crossing in Valsad in lieu of level crossing no. 101 at km. 203/28-204/2 has been sanctioned in 2019-20 on cost sharing basis with State Government of Gujarat. The work will be executed by Government of Gujarat on single entity basis. Tender is to be invited by State Government and land acquisition is also under process by State Government of Gujarat in their portion
